

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No. 6 of 2017
Date of order : 29-01-2018

Between :

Gurram Sudarshan S/o G.A. Venkata Subbaiah,
Aged 27 years, R/o D.No.37/43,
J.J. Nagar Colony, Neredmet X Roads,
Secunderabad.Applicant

AND

1. Bharat Sanchar Nigam Limited,
Rep by its Chairman and Managing Director,
BSNL Corporate Office, New Delhi.
2. Assistant General Manager (AGM),
(Rectt.-1), BSNL Corporate Office,
New Delhi.
3. Mrs N. Jyothsna, (H.T.No.634846),
R/o 1-66, Kumar Swamy Street, 75,
Doddipale, Chittoor – 517127.Respondents

Counsel for the Applicant : Mr. G.V.Shivaji

Counsel for the Respondents : Mrs B.Geetha, SC for BSNL

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R. Kantha Rao, Judicial Member)

No representation for the applicant. Mrs. B. Geetha, learned
Additional Standing Counsel for BSNL present.

2. When the case was posted on 05.01.2018, 19.12.2017 and
13.12.2017, neither the applicant nor his counsel was present. This

indicates that the applicant is not interested in prosecuting the O.A.
Accordingly the OA is dismissed for non prosecution.

3. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 29th January, 2018.
Dictated in Open Court.

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